

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21170/2024 BLAPL/7792/2024	SUNIL KUMAR NAYAK@ LINGA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /340 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001077/2024
2	D-BLAPL/22350/2024 BLAPL/7793/2024	SUMIT SETHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /262 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001138/2024
3	D-BLAPL/22683/2024 BLAPL/7794/2024	RAKESH KUMAR BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	SPL.TASK FORCE /16 /2022 2ND A.D.J,KHURDA(Khordha) TR/0000057/2022
4	D-BLAPL/22950/2024 BLAPL/7795/2024	JALESWAR AMAYAT VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /114 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000144/2024
5	D-BLAPL/22684/2024 BLAPL/7796/2024	RAKESH SRICHANDAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	CHANDAKA P.S. /166 /2022 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000801/2022
6	D-BLAPL/22955/2024 BLAPL/7797/2024	RAJENDRA SA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000016/2024
7	D-BLAPL/22956/2024 BLAPL/7798/2024	ABDUL KADIR @ RAJA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BARANGA /279 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000819/2024
8	D-BLAPL/22704/2024 BLAPL/7799/2024	KHITISH NANDI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001390/2024
9	D-BLAPL/22962/2024 BLAPL/7800/2024	BHIMASENA SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /313 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001331/2024
10	D-BLAPL/22974/2024 BLAPL/7801/2024	PRATAP TAKRI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
11	D-BLAPL/22714/2024 BLAPL/7802/2024	VIKASH @ BIKASH KUMAR VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	CAPITAL P.S. /237 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000614/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/23154/2024 BLAPL/7803/2024	SUSANTA BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	GOCHHAPADA /11 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000019/2024
13	D-BLAPL/22981/2024 BLAPL/7804/2024	AMAN ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /578 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001822/2024
14	D-BLAPL/22716/2024 BLAPL/7805/2024	BITU SINGH MUNDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SPL.TASK FORCE /14 /2024 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000008/2024
15	D-BLAPL/22983/2024 BLAPL/7806/2024	ABHIJIT SWAIN @ MANTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /578 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001822/2024
16	D-BLAPL/22987/2024 BLAPL/7807/2024	NEERAJ KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000095/2024
17	D-BLAPL/22721/2024 BLAPL/7808/2024	DIBYA LOCHAN SINGH VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) 2(A)CC/0000024/2024
18	D-BLAPL/22992/2024 BLAPL/7809/2024	KASINATH SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /66 /2022 C.J.M.,KHURDA(Khordha) ST/0000099/2023
19	D-BLAPL/22789/2024 BLAPL/7810/2024	SIBA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /94 /2023 SPECIAL JUDGE,NABARANGPUR(Nabar) TR/0000017/2023
20	D-BLAPL/22830/2024 BLAPL/7811/2024	SUMAN NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /442 /2023 ASST. SESSIONS JUDGE,KODALA(Ganja) ST/0000005/2024
21	D-BLAPL/22853/2024 BLAPL/7812/2024	NAKKA VENUGOPAL VS STATE OF ODISHA	SHYAM MANOHAR VS	KALIMELA /122 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000130/2023
22	D-BLAPL/22993/2024 BLAPL/7813/2024	BHAGIRATHI MOHAPATRA @ BHAGINA VS STATE OF ODISHA	ADITI HOTA VS	DHENKANAL SADAR /1037 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001927/2023
23	D-BLAPL/22997/2024	BIRUPAKHYA DAS BEHERA	SATYA NARAYAN MISHRA 4	BASUDEVPUR /499 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7814/2024	VS STATE OF ODISHA	VS	J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000785/2024
24	D-BLAPL/22859/2024 BLAPL/7815/2024	RAJENDRA KUMAR DAKUA @ RAJU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /188 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000534/2024
25	D-BLAPL/23001/2024 BLAPL/7816/2024	SIBA SETHI VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	NUAGAON /129 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000680/2024
26	D-BLAPL/23007/2024 BLAPL/7817/2024	SURAJ @ GITU NAYAK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	ADVA /83 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000059/2024
27	D-BLAPL/22866/2024 BLAPL/7818/2024	AJAY PATRA @ BUMBA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /527 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0001134/2023
28	D-BLAPL/23010/2024 BLAPL/7819/2024	RAJA YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS	PIPLI /74 /2023 J.M.F.C.,PIPLI(Puri) GR/0000123/2023
29	D-BLAPL/23011/2024 BLAPL/7820/2024	RAJA YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS	PIPLI /13 /2023 J.M.F.C.,PIPLI(Puri) GR/0000023/2023
30	D-BLAPL/22890/2024 BLAPL/7821/2024	SURYAKANTA SWAIN @ SURYA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /716 /2023 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000021/2024
31	D-BLAPL/23015/2024 BLAPL/7822/2024	DEBDEEP PANDA @ DEBJEET PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHAMNAGAR /101 /2020 A.D.J.,BHADRAK(Bhadrak) ST/0000058/2020
32	D-BLAPL/23024/2024 BLAPL/7823/2024	SANJIB SURJALIA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SALIPUR /261 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000784/2024
33	D-BLAPL/22893/2024 BLAPL/7824/2024	SANTOSH KUMAR BHOI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /54 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000134/2024
34	D-BLAPL/23028/2024 BLAPL/7825/2024	JAYALAL TANDI VS	SUSHANTA KUMAR JOSHI VS	BODEN /9 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/22914/2024 BLAPL/7826/2024	STATE OF ODISHA PINTU BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	ST/0000019/2024 KESINGA /99 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000090/2023
36	D-BLAPL/23032/2024 BLAPL/7827/2024	CHITTARANJAN@DASHRATH DHARUA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001184/2024
37	D-BLAPL/22918/2024 BLAPL/7828/2024	PRADEEPTA KUMAR MOHANTY @ PRADIPTA VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000014/2024
38	D-BLAPL/23042/2024 BLAPL/7829/2024	HAPPY @ PRAKASH BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LAXMISAGAR P.S. /370 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000792/2024
39	D-BLAPL/22919/2024 BLAPL/7830/2024	LAXMIDHARA SAHOO @ BAIDHAR SAHOO @ BAIA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /243 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000833/2024
40	D-BLAPL/23059/2024 BLAPL/7831/2024	DIPU GOUDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /262 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001138/2024
41	D-BLAPL/22920/2024 BLAPL/7832/2024	SUNIL SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000015/2023
42	D-BLAPL/22929/2024 BLAPL/7833/2024	PURNA CHANDRA MALLIK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	KISHORENAGAR /156 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000642/2024
43	D-BLAPL/22937/2024 BLAPL/7834/2024	SUSANTA KUMAR KUANR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E 2(A)CC/0000345/2024
44	D-BLAPL/23081/2024 BLAPL/7835/2024	SANJAY GARDIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /185 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000025/2024
45	D-BLAPL/22939/2024 BLAPL/7836/2024	LALBABU DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /52 /2024 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000335/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/23087/2024 BLAPL/7837/2024	SK SONU ALLI VS STATE OF ODISHA	DEBASHIS MITRA VS	BARANGA /279 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000819/2024
47	D-BLAPL/23091/2024 BLAPL/7838/2024	KALIA @ LALAT KUMAR PANDIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /503 /2023 J.M.F.C,TANGI(Khordha) GR/0000435/2023
48	D-BLAPL/23097/2024 BLAPL/7839/2024	SANTOSH KUMAR RATH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	EOW,BHUBANESWAR /17 /2023 PRESIDING OFFICER,DESIGNATED CO CT/0000004/2023
49	D-BLAPL/22942/2024 BLAPL/7840/2024	SK. ASIHK @ SK. ASHIQ ALI VS STATE OF ODISHA	ANITA SAHOO VS	SPL.TASK FORCE /21 /2020 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000048/2020
50	D-BLAPL/23113/2024 BLAPL/7841/2024	BASU MANDAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BOIPARIGUDA /59 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000026/2021
51	D-BLAPL/22943/2024 BLAPL/7842/2024	DULAR SINGH NIAL VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /175 /2024 J.M.F.C.,SINAPALI(Nuapada) CT/0000173/2024
52	D-BLAPL/22944/2024 BLAPL/7843/2024	ASHOK SINGH VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	MANIABANDHA /56 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000118/2024
53	D-BLAPL/22946/2024 BLAPL/7844/2024	ARABINDA JENA @ NALU VS STATE OF ODISHA	GOPINATH MISHRA VS	MANIABANDHA /73 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000195/2024
54	D-BLAPL/19676/2024 BLAPL/7845/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000146/2024
55	D-BLAPL/21618/2024 BLAPL/7846/2024	NITYANANDA@KALIA MANDAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /71 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001136/2024
56	D-BLAPL/21667/2024 BLAPL/7847/2024	RAJESH KUMAR DHADA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	JHARPOKHARIA /149 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000035/2024
57	D-BLAPL/21916/2024	RANJAN KUMAR BAL	JAYADEBA BEHERA	NAYAPALLI P.S. /537 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7848/2024	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000591/2023
58	D-CMAPL/31313/2024 CMAPL/226/2024	PABITRA BISWAL VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS	// ()
59	D-CMAPL/32988/2024 CMAPL/227/2024	UNION OF INDIA VS RANJAN DAS	PRABHU PRASANNA BEHERA (C.G.C) VS	// ()
60	D-CMAPL/33111/2024 CMAPL/228/2024	SAMIR MAHARANA VS GITARANI SUTAR@MAHARANA	ADV. VS	// ()
61	D-CMAPL/26171/2024 CMAPL/229/2024	BRAJABANDHU PARIDA VS COMMISSIONER OF ENDOWMENT, BBSR	ADV. VS	// ()
62	D-CMAPL/31424/2024 CMAPL/230/2024	PREETI SMARANIKA KHURA VS STATE OF ODISHA	ADV. VS	// ()
63	D-CMP/32318/2024 CMP/844/2024	LALITA NAYAK VS GYANA RANJAN SAHOO	BHABANI SANKAR TRIPATHY (1) VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CS/0000086/2009
64	D-CONTC/32454/2024 CONTC/5883/2024	RAKESH KUMAR POLAI VS DIBYA JYOTI PARIDA, COLLECTOR,GANJAM	ADV. VS	// ()
65	D-CONTC/32669/2024 CONTC/5884/2024	PHARUK MALLIK VS RAJESH PRAVAKAR PATIL, IAS	ADV, VS	// ()
66	D-CONTC/32675/2024 CONTC/5885/2024	SANGRAM KESHARI JENA VS ABHAY, IPS (RETIRED)	ADV VS	// ()
67	D-CONTC/29126/2024 CONTC/5886/2024	SURENDRA ROUT VS DIPTESH KUMAR PATTANAYAK, CHAIRMAN CUM M.D OSRTC	ADV VS	// ()
68	D-CONTC/28082/2024 CONTC/5887/2024	T.V. RAJYALAXMI VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/30795/2024 CONTC/5888/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION BICHITRA NANDA BEHERA VS PARUL PATWARI,STATE PROJECT DIRECTOR,OPEPA	ADV. VS	// // ()
70	D-CONTC/31108/2024 CONTC/5889/2024	BABAJI CHARAN ROUT VS ANU GARG, DEVELOPMENT COMMNR CUM ADDL. CHIEF SECY., W.R EPT.	ADV. VS	// // ()
71	D-CONTC/31111/2024 CONTC/5890/2024	BHASKAR BHUYAN VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. W.R DEPT.	ADV. VS	// // ()
72	D-CONTC/31113/2024 CONTC/5891/2024	DEBENDRA KUMAR NAYAK VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. W.R DEPT	ADV. VS	// // ()
73	D-CONTC/31775/2024 CONTC/5892/2024	JYOTISHRI PAITAL VS BISHNU GOBINDA, BLOCK MISSION SHAKTI COORDINATOR CUM B.D.O, KAKATPUR	SATYA RANJAN PATI VS	// // ()
74	D-CONTC/32422/2024 CONTC/5893/2024	DEBAKI BISWAL VS BISHNU GOBINDA, BLOCK MISSION SHAKTI COORDINATOR,KAKATPUR	SATYA RANJAN PATI VS	// // ()
75	D-CONTC/32642/2024 CONTC/5894/2024	KRUSHNA GOCHHAYAT VS BINITA SENAPATI, DEO,DHENKANAL	ADV. VS	// // ()
76	D-CONTC/32711/2024 CONTC/5895/2024	BANSHIDHAR DASH VS ASWATHY S, IAS	ADV. VS	// // ()
77	D-CONTC/32873/2024 CONTC/5896/2024	SUBRAT KUMAR SARKAR VS BIJAYA KUMAR DAS, IAS	PRAFULLA KUMAR LENKA VS	// // ()
78	D-CONTC/32886/2024 CONTC/5897/2024	KANGALI CHARAN MALLICK VS ANU GARG, PRINCIPAL SECRETARY,W.R. DEPT.	ADV. VS	// // ()
79	D-CONTC/32890/2024 CONTC/5898/2024	MUKTIKANTA PATRA VS NEELAM SHOMI RAO,CENTRAL P.F COMMNR	ADV VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/32914/2024 CONTC/5899/2024	MADHUSMITA BARIK VS ABHAY, IPS (RETD.)	ADV. VS	// () //
81	D-CRLA/18758/2024 CRLA/758/2024	PAHALI @ PRAHALLAD PARIDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL SADAR PS /175 /2021 A.D.J.,ANGUL(Anugul) CT/0000044/2021
82	D-CRLMC/23047/2024 CRLMC/2898/2024	GOMLIEL ANAND VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /127 /2023 C.J.M.,PARALAKHEMUNDI(Gajapati) GR/0000249/2023
83	D-CRLMC/22761/2024 CRLMC/2899/2024	RANJIT JENA VS STATE OF ODISHA	SARBESWAR SAHOO VS	GOBINDAPUR /83 /2014 ASST.SESIONS JUDGE(STC),CUTTACK ST/0000043/2019
84	D-CRLMC/22938/2024 CRLMC/2900/2024	JYOTI RANJAN KAR VS MINAKETAN MOHAPATRA	SARADA PRASAD DASH VS	SORO /224 /2024 J.M.F.C.,SORO(Baleshwar) ICC/0000051/2024
85	D-CRLMC/23088/2024 CRLMC/2901/2024	ARUN GHOSH VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002127/2022
86	D-CRLMC/22975/2024 CRLMC/2902/2024	GUDU DAS VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KRUSHNA PRASAD /109 /2020 C.J.M.,PURI(Puri) ST/0000233/2023
87	D-CRLMC/19283/2024 CRLMC/2903/2024	JAI BALAJI JYOTI STEELS PVT. VS COMMNR.,IT, BBSR	DEEPAK KUMAR MOHAPATRA VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu
88	D-CRLMC/21759/2024 CRLMC/2904/2024	DIPIJIT BARRAK@DEEPIJIT BARRACK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	2(C)CC/0000555/2018 SAHADEV KHUNTA /162 /2013 S.D.J.M.,BALASORE(Baleshwar) CT/0001134/2013
89	D-CRLMC/19588/2024 CRLMC/2905/2024	MAHENDRA BEHERA @ MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /2 /2009 C.J.M.,PARALAKHEMUNDI(Gajapati) ST/0000020/2019
90	D-CRLMC/22591/2024 CRLMC/2906/2024	AMIT AGRAWAL VS AJIT LAKRA	GAUTAM MUKHERJI, SR.ADV. VS	//0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0000155/2024
91	D-CRLMP/19862/2024	CHANDRAREKHA MAHARATHA	BIDYADHAR MANSING	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1154/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/20352/2024 CRLMP/1155/2024	SUKANTA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
93	D-CRLMP/21980/2024 CRLMP/1156/2024	KABITA MOHARANA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	//0 J.M.F.C.,SALIPUR(Cuttack) MISCA/000024/2022
94	D-CRP/33093/2024 CRP/23/2024	VINEET KUMAR LALANI VS SANTOSH KUMAR NAYAK	DEBAKANTA MOHANTY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CMA/0000237/2023
95	D-FAO/32940/2024 FAO/351/2024	KESHRI PANDA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// () //
96	D-ITA/32008/2024 ITA/26/2024	KANAK BHANJ DEO VS INCOME TAX OFFICER,BBSR	KSHIROD KUMAR SAHOO VS	// () //
97	D-MACA/32359/2024 MACA/763/2024	CHANCHALA PATRA VS AFROZ KHAN	BIRANCHI NARAYAN RATH VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000169/2019
98	D-MACA/32333/2024 MACA/764/2024	MANAGER(LLEGAL), M/S. RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS MAMATA NAYAK	SUBRAT SATPATHY VS	// IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000035/2019
99	D-MATA/30599/2024 MATA/265/2024	LAXMIPRIYA MOHANTY@SAMANTA VS CHINMAYA KUMAR SAMANTA	CHITTA RANJAN PATTNAIK VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000092/2023
100	D-MATA/31480/2024 MATA/266/2024	LIPSA PADHI@HOTA VS SACHIDA NANDA PADHI	SANTOSH KUMAR NANDA VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) Mat/0000226/2017
101	D-MATA/31599/2024 MATA/267/2024	SOBHARANI BEHERA@BARIK VS PRAKASH CHANDRA BARIK	DAYANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000085/2017
102	D-MATA/31614/2024 MATA/268/2024	NIHARIKA SARANGI VS	JAGADISH BISWAL VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MATA/31678/2024 MATA/269/2024	SANTOSH MOHAPATRA CHINMAYA KUMAR NAYAK VS	J.K.MISHRA 2 VS	CP/0000223/2021 // CIVIL JUDGE (SD),ANANDPUR(Kendujhar)
104	D-MATA/31827/2024 MATA/270/2024	ALFIZA MONALISHA NAYAK MANAS RANJAN JENAMANI VS	SAROJ KUMAR DASH VS	Mat/0000191/2021 // JUDGE, FAMILY COURT, JAJPUR(Jajapur)
105	D-MATA/31882/2024 MATA/271/2024	ELINA SAMAL PRAFULLA KUMAR DIP VS	SUKANTA KUMAR NAYAK (2) VS	CP/0000100/2021 // JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
106	D-MATA/32048/2024 MATA/272/2024	SUBARNA HARIPAL @ DIP SAI BISMITA PRIYADARSINI AICH VS	DEEPAK RANJAN SUNDARAY VS	CP/0000166/2021 // JUDGE, FAMILY COURT, JAGATSINGPUR(Jagatsingpur)
107	D-MATA/32064/2024 MATA/273/2024	PRAVAT KUMAR MOHAPATRA ANITA TARAI VS	MAHES DAS VS	CP/0000189/2022 // JUDGE FAMILY COURT, PURI(Puri)
108	D-MATA/32092/2024 MATA/274/2024	PRADEEP KUMAR SAHOO SOUMYA RANJAN NAYAK @ SOUMYA RANJAN NAYAK VS	MAHESWAR MOHANTY VS	CP/0000172/2023 // JUDGE, FAMILY COURT, JAJPUR(Jajapur)
109	D-MATA/32305/2024 MATA/275/2024	HIMANSINI@HEMANGASINI SAHOO APARNA PANDA VS	DEEPAK KUMAR PANI VS	CP/0000040/2024 // JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
110	D-MATA/32321/2024 MATA/276/2024	SIBADATTA PATI SHIBANANDA PANIGRAHI VS	SUJIT KUMAR BISWAL VS	CP/0000072/2023 // JUDGE, FAMILY COURT, BARGARH(Bargarh)
111	D-MATA/32597/2024 MATA/277/2024	SUSHREE MOUSAMI PANDA HIMANSHU DAS VS	HRUDANANDA MOHAPATRA VS	Mat/0000005/2022 // JUDGE FAMILY COURT, PURI(Puri)
112	D-WA/31853/2024 WA/2116/2024	LAXMIPRIYA DAS STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	CP/0000141/2019 // ()
113	D-WA/31889/2024 WA/2117/2024	RANGADHAR MAHALIK STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // ()
		RATNAKAR GURU		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WA/31855/2024 WA/2118/2024	BOARD OF GOVERNORS, I.G.I.T,SARANG VS DHARMANANDA MALLIK	NIROD KUMAR SAHU VS	// 0 //
115	D-WA/31865/2024 WA/2119/2024	BOARD OF GOVERNORS, I.G.I.T,SARANG VS JUDHISTIRA ROUT	NIROD KUMAR SAHU VS	// 0 //
116	D-WA/31912/2024 WA/2120/2024	STATE OF ODISHA VS RABINDRA KUMAR SWAIN	RAJANI BHUSAN MISHRA,A.G.A. VS	// 0 //
117	D-WA/31888/2024 WA/2121/2024	STATE OF ODISHA VS MAHENDRA NATH BISWAL	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
118	D-WA/31914/2024 WA/2122/2024	STATE OF ODISHA VS RABINARAYAN DAS	SANGRAM JENA, A.G.A. VS	// 0 //
119	D-WA/31946/2024 WA/2123/2024	STATE OF ODISHA VS SHEAK WASHEK ALLI	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
120	D-WA/29668/2024 WA/2124/2024	STATE OF ODISHA VS TARAKESWAR MOHAPATRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
121	D-WA/31786/2024 WA/2125/2024	DEEPAK RANJAN BEHERA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
122	D-WA/31870/2024 WA/2126/2024	THE BOARD OF GOVERNORS, I.G.I.T,SARANG VS JAGANNATH PRASAD BEHERA	NIROD KUMAR SAHU VS	// 0 //
123	D-WA/31978/2024 WA/2127/2024	STATE OF ODISHA VS ANANDA CHANDRA SAHOO	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
124	D-WA/31913/2024 WA/2128/2024	STATE OF ODISHA VS GARIBA HARIJAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
125	D-WA/31979/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/2129/2024	VS DHANESWAR BEHERA	VS	0 //
126	D-WA/31981/2024 WA/2130/2024	STATE OF ODISHA VS MEENA MOHARANA	TARUN PATNAIK,A.S.C VS	// 0 //
127	D-WA/31986/2024 WA/2131/2024	STATE OF ODISHA VS DR. SIBA PRASAD NAYAK	TARUN PATNAIK, A.S.C. VS	// 0 //
128	D-WA/31987/2024 WA/2132/2024	STATE OF ODISHA VS KABITA MOHANTY	TARUN PATNAIK, A.S.C. VS	// 0 //
129	D-WA/32016/2024 WA/2133/2024	STATE OF ODISHA VS JULLY BAGARTI	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
130	D-WP(C)/32899/2024 WP(C)/18638/2024	GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
131	D-WP(C)/27089/2024 WP(C)/18639/2024	RANITA CHOUDHURY VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
132	D-WP(C)/29293/2024 WP(C)/18640/2024	SRI RADHAKRUSHNA JEW BIJE, KANKADAHAD, DHENKANAL VS THE COMMNR OF ENDOWMENTS, ORISSA	S.S.RAO, SENIOR ADV. VS	// 0 //
133	D-WP(C)/32902/2024 WP(C)/18641/2024	GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
134	D-WP(C)/26919/2024 WP(C)/18642/2024	KHITIS KUMAR MISHRA VS RADHARANI MISHRA	SATYAJIT PATTANAIAK VS	// 0 //
135	D-WP(C)/29287/2024 WP(C)/18643/2024	CHIRANJIB KUMAR PATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
136	D-WP(C)/28853/2024 WP(C)/18644/2024	PRASANTA SEKHAR MAHUNTA VS	PRAVAT KUMAR PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/28661/2024 WP(C)/18645/2024	STATE OF ODISHA LILABATI SATAPATHY VS	PRAVAT KUMAR PANDA VS	// // 0
138	D-WP(C)/28538/2024 WP(C)/18646/2024	STATE OF ODISHA ER. BISWAJIT SAMANTARAY VS	ANIRUDH SANGANERIA VS	// // 0
139	D-WP(C)/28091/2024 WP(C)/18647/2024	STATE OF ODISHA BIPIN BIHARI MALLIK VS	KAUSHIK SWAIN VS	// // 0
140	D-WP(C)/29638/2024 WP(C)/18648/2024	STATE OF ODISHA PURNA CHANDRA SAHOO VS	KAUSHIK SWAIN VS	// // 0
141	D-WP(C)/28552/2024 WP(C)/18649/2024	STATE OF ODISHA MAHERAJ UDDIN KHAN VS	SIDHESWAR RATH VS	// // 0
142	D-WP(C)/25932/2024 WP(C)/18650/2024	STATE OF ODISHA BASANTILATA NAYAK VS	ULLASH CHANDRA MOHANTY VS	// // 0
143	D-WP(C)/27962/2024 WP(C)/18651/2024	COMMNR. CUM SECY. S AND ME, BBSR SURYA NARAYAN SAHOO VS	DR. JITENDRA KUMAR LENKA VS	// // 0
144	D-WP(C)/29546/2024 WP(C)/18652/2024	STATE OF ODISHA M/S. CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA, CUTTACK VS	ISWAR MOHANTY VS	// // 0
145	D-WP(C)/28992/2024 WP(C)/18653/2024	UNION OF INDIA BHOJRAM AHIR VS	KAUSHIK SWAIN VS	// // 0
146	D-WP(C)/27818/2024 WP(C)/18654/2024	STATE OF ODISHA AJAY KUMAR PATNAIK VS	SANDEEP PARIDA VS	// // 0
147	D-WP(C)/29633/2024 WP(C)/18655/2024	STATE OF ODISHA BABAN SINGH VS	KAUSHIK SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/28821/2024 WP(C)/18656/2024	SUCHITRA SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	// 0 //
149	D-WP(C)/26583/2024 WP(C)/18657/2024	CHANDRAMANI BEHERA VS COMNR CONSOLIDATION, ODISHA BBSR	HRUDANANDA MOHAPATRA VS	// 0 //
150	D-WP(C)/31542/2024 WP(C)/18658/2024	PRANATI CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
151	D-WP(C)/27520/2024 WP(C)/18659/2024	SURENDRA PATEL VS STATE OF ORISSA	SURYA NARAYAN SATPATHY VS	// 0 //
152	D-WP(C)/28320/2024 WP(C)/18660/2024	DIGAMBAR PATEL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
153	D-WP(C)/30195/2024 WP(C)/18661/2024	PIJUS BARAL VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
154	D-WP(C)/31543/2024 WP(C)/18662/2024	TARAKANATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
155	D-WP(C)/31869/2024 WP(C)/18663/2024	RUPSING TIRIYA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
156	D-WP(C)/29848/2024 WP(C)/18664/2024	HARAMOHAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
157	D-WP(C)/30082/2024 WP(C)/18665/2024	PRADIP KUMAR SENAPATI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
158	D-WP(C)/30652/2024 WP(C)/18666/2024	SABITRI JENA VS GENERAL MANAGER, STATE BANK OF INDIA, BBSR	JATESWAR NAYAK VS	// 0 //
159	D-WP(C)/32903/2024	GANGADHAR JENA	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18667/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/30249/2024 WP(C)/18668/2024	SABITA MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
161	D-WP(C)/32524/2024 WP(C)/18669/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMNR.TRANSPORT (ENF), ODISHA, CUTTACK	KADAR MAHAMMAD VS	// 0 //
162	D-WP(C)/31073/2024 WP(C)/18670/2024	BATULA INDIRA VS THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
163	D-WP(C)/32905/2024 WP(C)/18671/2024	GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
164	D-WP(C)/30341/2024 WP(C)/18672/2024	KUSHALL MOHANTA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
165	D-WP(C)/31075/2024 WP(C)/18673/2024	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
166	D-WP(C)/32529/2024 WP(C)/18674/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMNR TRANSPORT (ENF) STA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
167	D-WP(C)/30435/2024 WP(C)/18675/2024	JYOTSNARANI DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
168	D-WP(C)/31076/2024 WP(C)/18676/2024	UMESH PRASAD MISHRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
169	D-WP(C)/32521/2024 WP(C)/18677/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT(ENF), STA, ODISHA	KADAR MOHAMMAD VS	// 0 //
170	D-WP(C)/32030/2024 WP(C)/18678/2024	PARSURAM DASH VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/31871/2024 WP(C)/18679/2024	STATE OF ODISHA PATITAPABAN TRIPATHY VS	K.K.SWAIN VS	// // 0
172	D-WP(C)/32532/2024 WP(C)/18680/2024	STATE OF ODISHA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // 0
173	D-WP(C)/30475/2024 WP(C)/18681/2024	ADDITIONAL COOMNR. TRANSPORT (ENF) STA, ODISHA, M/S. D V STEEL INDUSTRIES PVT. LTD.,ROURKELA VS	SAURENDRA RAUTRAY VS	// // 0
174	D-WP(C)/32533/2024 WP(C)/18682/2024	SPECIAL LAND ACQUISITION OFFICER-CUM SUB COLLECTOR, SUDARGARH ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // 0
175	D-WP(C)/32538/2024 WP(C)/18683/2024	ADDITIONAL COMMISSIONER TRANSPORT, STA, ODISHA , CUTTACK ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // 0
176	D-WP(C)/32183/2024 WP(C)/18684/2024	ADDITIONAL COMMISSIONER TRANSPORT STA, ODISHA, CUTTACK HARIBALLABHA COLLEGE OF B.SC. NURSING VS	GYANA RANJAN SETHI VS	// // 0
177	D-WP(C)/31874/2024 WP(C)/18685/2024	STATE OF ORISSA PRAVAKAR MALIK VS	K.K.SWAIN VS	// // 0
178	D-WP(C)/30584/2024 WP(C)/18686/2024	STATE OF ODISHA SURENDRA DAKUA VS	ASHOK DAS VS	// // 0
179	D-WP(C)/32560/2024 WP(C)/18687/2024	THE ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM KANHU CHARAN NAYAK VS	SANJIB KUMAR BHANJADEO VS	// // 0
180	D-WP(C)/30592/2024 WP(C)/18688/2024	STATE OF ODISHA RAJKISHORE PURTY VS	GHANASHYAM NAMTOAR VS	// // 0
181	D-WP(C)/32184/2024 WP(C)/18689/2024	STATE OF ODISHA GHASIRAM MOHAKUD VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/30731/2024 WP(C)/18690/2024	BENUMADHAB MAHAPATRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
183	D-WP(C)/31544/2024 WP(C)/18691/2024	KUMARI SAHU VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
184	D-WP(C)/31078/2024 WP(C)/18692/2024	NARASINGHA GOUDA VS THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
185	D-WP(C)/30964/2024 WP(C)/18693/2024	RASHMI RANJAN MALIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
186	D-WP(C)/31082/2024 WP(C)/18694/2024	HARSA KUMAR LOHARA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
187	D-WP(C)/31572/2024 WP(C)/18695/2024	SOUBHAGYA LAXMI SAHOO VS ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR, GANJAM	ASHOK KUMAR DAS VS	// 0 //
188	D-WP(C)/30992/2024 WP(C)/18696/2024	PRADEEP PRADHAN VS UNION OF INDIA	SUKANTA KUMAR NAYAK VS	// 0 //
189	D-WP(C)/31053/2024 WP(C)/18697/2024	KAILASH CHANDRA RAITA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
190	D-WP(C)/32185/2024 WP(C)/18698/2024	SURENDRANATH KANDANGKEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
191	D-WP(C)/31056/2024 WP(C)/18699/2024	SUBASINI SAHOO VS THE DIVISIONAL MANAGER, LIFE CORPORATION OF INDIA	BIJAY KUMAR NAYAK VS	// 0 //
192	D-WP(C)/31208/2024 WP(C)/18700/2024	BIDYUT PRAVA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
193	D-WP(C)/32455/2024	PREMALATA MOHAPATRO	LALITENDU MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18701/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33232/2024 WP(C)/18702/2024	DAMBRUDHAR BHOI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
195	D-WP(C)/32457/2024 WP(C)/18703/2024	SHYAMALA PRAKASH SUKDULARI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
196	D-WP(C)/31904/2024 WP(C)/18704/2024	HEMANTA KUMAR ROUT VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
197	D-WP(C)/32857/2024 WP(C)/18705/2024	PRAMOD CHANDRA SWAIN VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
198	D-WP(C)/32478/2024 WP(C)/18706/2024	THE SAMBALPUR DISTRICT CO-OPERATIVR CENTRAL BANK LTD. BARGARH VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
199	D-WP(C)/32190/2024 WP(C)/18707/2024	UDAYANATH DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
200	D-WP(C)/32215/2024 WP(C)/18708/2024	MRUNALINI MALLICK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
201	D-WP(C)/31083/2024 WP(C)/18709/2024	BATULA RAMA RAO VS THE ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
202	D-WP(C)/31581/2024 WP(C)/18710/2024	SURENDRA CHOUDHURY @ SAHU VS PRABHAMANI SAHU	ASHOK KUMAR PRADHAN VS	// 0 //
203	D-WP(C)/31263/2024 WP(C)/18711/2024	ANANDA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
204	D-WP(C)/31087/2024 WP(C)/18712/2024	DEENABANDHU PALL VS	UMAKANT SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/32226/2024 WP(C)/18713/2024	STATE OF ODISHA M/S. ADILAKSHMI ENGINEERING, ANGUL VS THE COMMNR. GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// // 0 //
206	D-WP(C)/31268/2024 WP(C)/18714/2024	CHITTA RANJAN JENA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// 0 //
207	D-WP(C)/31090/2024 WP(C)/18715/2024	RAJENDRA PRASAD PAIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
208	D-WP(C)/31293/2024 WP(C)/18716/2024	HARADHAN CHAMPATY VS STTAE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
209	D-WP(C)/32473/2024 WP(C)/18717/2024	RAJAT CHITA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
210	D-WP(C)/31582/2024 WP(C)/18718/2024	HITAKANKHI KHUNTIA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
211	D-WP(C)/32500/2024 WP(C)/18719/2024	LAKSHMIDHAR NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
212	D-WP(C)/31300/2024 WP(C)/18720/2024	MENDA KAIRA VS ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR, GANJAM	ASHOK KUMAR DAS VS	// 0 //
213	D-WP(C)/32266/2024 WP(C)/18721/2024	SRINIBAS GIRI @ SRINIBASH GIRI VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
214	D-WP(C)/31104/2024 WP(C)/18722/2024	BALABHADRA MAJHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
215	D-WP(C)/31172/2024 WP(C)/18723/2024	RAJKISHORE DHAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/31321/2024 WP(C)/18724/2024	SRICHARAN MALLIK VS STATE OF ODISHA	SAKTIDHAR MISHRA VS	// 0 //
217	D-WP(C)/31126/2024 WP(C)/18725/2024	HARE KRUSHNA MOHANTY VS SETTLEMENT OFFICER, MAJORSETTLEMENT, JOBRA, CUTTACK	SANAT KUMAR DAS VS	// 0 //
218	D-WP(C)/32342/2024 WP(C)/18726/2024	RAJIB LOCHAN SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	D-WP(C)/31151/2024 WP(C)/18727/2024	AKSHYA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
220	D-WP(C)/31214/2024 WP(C)/18728/2024	SUHASINI PAREKH VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
221	D-WP(C)/31173/2024 WP(C)/18729/2024	KAILASH CHANDRA PANDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
222	D-WP(C)/31329/2024 WP(C)/18730/2024	NIRANJAN BALABANTARAY VS UNION OF INDIA	HEMANTA KUMAR ROUT VS	// 0 //
223	D-WP(C)/32559/2024 WP(C)/18731/2024	RAJANI @ RAJKISHORE SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
224	D-WP(C)/31167/2024 WP(C)/18732/2024	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
225	D-WP(C)/31406/2024 WP(C)/18733/2024	ASHISH KUMAR KARMI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
226	D-WP(C)/31222/2024 WP(C)/18734/2024	GITANJALI GOUDA VS STATE OF ODISA	UMAKANT SAHOO VS	// 0 //
227	D-WP(C)/32620/2024	BINAYA KUMAR JENA	MANAS PATI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18735/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/32287/2024 WP(C)/18736/2024	ASHOK KUMAR DIKSHIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
229	D-WP(C)/31223/2024 WP(C)/18737/2024	PRASANTA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
230	D-WP(C)/32626/2024 WP(C)/18738/2024	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
231	D-WP(C)/31416/2024 WP(C)/18739/2024	SK. RIAZUDDIN VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
232	D-WP(C)/31243/2024 WP(C)/18740/2024	CHIRANJIBI JAYSINGH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
233	D-WP(C)/31439/2024 WP(C)/18741/2024	RASMITA RANA @ MAHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
234	D-WP(C)/32312/2024 WP(C)/18742/2024	DIPTIMAYA SWAIN VS HIGH COURT OF ORISSA , CUTTACK	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
235	D-WP(C)/32502/2024 WP(C)/18743/2024	MEERA BAI BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
236	D-WP(C)/31174/2024 WP(C)/18744/2024	BRAJA MOHAN SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
237	D-WP(C)/32468/2024 WP(C)/18745/2024	DR.JOYDEV DINDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
238	D-WP(C)/31244/2024 WP(C)/18746/2024	BANSIDHAR MATAGAJASINGH VS	UMAKANT SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/32077/2024 WP(C)/18747/2024	STATE OF ODISHA CHINARI BADRI NARAYAN MURTI VS	NIRA SUNDAR PANDA VS	// // 0
240	D-WP(C)/31179/2024 WP(C)/18748/2024	STATE OF ODISHA KAILASH CHANDRA PANDA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
241	D-WP(C)/32347/2024 WP(C)/18749/2024	STATE OF ODISHA SAMIR KUMAR PANI VS	ANAM CHARAN PANDA VS	// // 0
242	D-WP(C)/31181/2024 WP(C)/18750/2024	STATE OF ODISHA PARIKSHIT BARIK VS	KANANBALA ROY CHOUDHURY VS	// // 0
243	D-WP(C)/32080/2024 WP(C)/18751/2024	STATE OF ODISHA MAMITA PARIDA VS	SUBHENDU KUMAR NAYAK VS	// // 0
244	D-WP(C)/32313/2024 WP(C)/18752/2024	STATE OF ODISHA BIMAL KUMAR PANDA VS HIGH COURT OF ORISSA	BHABANI SANKAR TRIPATHY (1) VS	// // 0
245	D-WP(C)/32353/2024 WP(C)/18753/2024	SOUNDAMINI NAG VS	SUBHADUTTA ROURAY VS	// // 0
246	D-WP(C)/32084/2024 WP(C)/18754/2024	STATE OF ODISHA KASINATH MOHABHOI VS	SUBHENDU KUMAR NAYAK VS	// // 0
247	D-WP(C)/31256/2024 WP(C)/18755/2024	THE STATE OF ODISHA SATRUGHAN NAYAK VS	SURYAKANT PALAI VS	// // 0
248	D-WP(C)/29284/2024 WP(C)/18756/2024	STATE OF ODISHA BAJRANGLAL AGRAWAL VS	AKASH KUMAR PATAJOSHI VS	// // 0
249	D-WP(C)/32653/2024 WP(C)/18757/2024	ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,KALAHANDI PARME DHARUA VS	ARJUNA CHARANA BEHERA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/31101/2024 WP(C)/18758/2024	MANJULATA MOHARANA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK VS	// 0 //
251	D-WP(C)/31259/2024 WP(C)/18759/2024	SRI GOPA PRADHAN VS COLLECTOR-CUM-CHAIRMAN	BIJAYA KUMAR NAYAK VS	// 0 //
252	D-WP(C)/31182/2024 WP(C)/18760/2024	SAPAN SUTAR DASMANTH VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
253	D-WP(C)/32437/2024 WP(C)/18761/2024	KUSHASAN MALLICK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
254	D-WP(C)/32326/2024 WP(C)/18762/2024	RAJINDRA DAL @ RAJIN DAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
255	D-WP(C)/32104/2024 WP(C)/18763/2024	ASWINI KUMAR OJHA VS PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	GYANA RANJAN SETHI VS	// 0 //
256	D-WP(C)/32656/2024 WP(C)/18764/2024	LAKSHMIDHAR NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
257	D-WP(C)/32438/2024 WP(C)/18765/2024	DIPTI PRAVA DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
258	D-WP(C)/31190/2024 WP(C)/18766/2024	PADMANAVA PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
259	D-WP(C)/32907/2024 WP(C)/18767/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
260	D-WP(C)/32367/2024 WP(C)/18768/2024	PUSANESWAR PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
261	D-WP(C)/32908/2024	GANGADHAR JENA	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18769/2024	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/31491/2024 WP(C)/18770/2024	BIRANCHI GARNAIK VS UNION OF INDIA	PRAJIT KUMAR PRADHAN VS	// () //
263	D-WP(C)/32177/2024 WP(C)/18771/2024	MANOJ KUMAR MOHANTY VS STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY, BBSR	ASHOK KUMAR SAHOO VS	// () //
264	D-WP(C)/32373/2024 WP(C)/18772/2024	RUDRA PRATAP SENAPATI VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// () //
265	D-WP(C)/32447/2024 WP(C)/18773/2024	MANJULA MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //
266	D-WP(C)/31876/2024 WP(C)/18774/2024	MURALIDHAR SA VS STATE OF ODISHA	K.K.SWAIN VS	// () //
267	D-WP(C)/31527/2024 WP(C)/18775/2024	AMBIKA KUANR VS DISTRICT EDUCATION OFFICER, SONEPUR	PRASANTA KUMAR JOSHI VS	// () //
268	D-WP(C)/31908/2024 WP(C)/18776/2024	BHARATI COLLEGE OF NURSING, MAYURBHANJ VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
269	D-WP(C)/32456/2024 WP(C)/18777/2024	ULLASH CHANDRA MALLIK VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// () //
270	D-WP(C)/32376/2024 WP(C)/18778/2024	DURYODHAN SENAPATI VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// () //
271	D-ABLAPL/23058/2024 ABLAPL/8327/2024	RUPESH PATTANAIAK @ RUPESH KUMAR PATTNAIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /123 /2024 () //
272	D-ABLAPL/20278/2024 ABLAPL/8328/2024	A. SHARMA VS	S.S.RAY (2) VS	ASKA /453 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/20990/2024 ABLAPL/8329/2024	STATE OF ODISHA SANJAY YADAV VS	SK. ZAFARULLA VS	// / /0 J.M.F.C.,SORO(Baleshwar)
274	D-ABLAPL/21726/2024 ABLAPL/8330/2024	STATE OF ODISHA PRADEEP KUMAR JENA VS	ARUN KUMAR BEHERA VS	2(A)CC/0000380/2024 TALSARA /167 /2024 ()
275	D-ABLAPL/22729/2024 ABLAPL/8331/2024	STATE OF ODISHA SUMATI MALIK VS	DEBASIS TRIPATHY VS	// DHUSURI /164 /2024 ()
276	D-ABLAPL/22631/2024 ABLAPL/8332/2024	STATE OF ODISHA BIKASH THAPA VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /360 /2024 ()
277	D-ABLAPL/22782/2024 ABLAPL/8333/2024	STATE OF ODISHA SURAJ MEHER VS	KULDEEP MOHANTY VS	// BARGARH /443 /2024 ()
278	D-ABLAPL/21842/2024 ABLAPL/8334/2024	STATE OF ODISHA GOBINDA SINGHA VS	UDIT RANJAN JENA VS	// / /0 S.D.J.M.,NILAGIRI(Baleshwar)
279	D-ABLAPL/22784/2024 ABLAPL/8335/2024	STATE OF ODISHA KANHAIYYA LAL VERMA VS	DIPTIREKHA NANDA VS	2(B)CC/0000006/2024 TIHIDI /330 /2024 ()
280	D-ABLAPL/21996/2024 ABLAPL/8336/2024	STATE OF ODISHA SIDHANTA KUMAR JENA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /103 /2024 ()
281	D-ABLAPL/22785/2024 ABLAPL/8337/2024	STATE OF ODISHA NARASINGHA KHEMUNDU @ NARASINHA KHEMUNDU VS	ARIJEET MISHRA VS	// BOIPARIGUDA /252 /2022 ()
282	D-ABLAPL/22638/2024 ABLAPL/8338/2024	STATE OF ODISHA CHIRANJIB SINGH @ CHINTU @ BISHNU SINGH VS	GIRISH CHANDRA SAHU VS	// KHURDA P.S. /275 /2024 ()
283	D-ABLAPL/22787/2024 ABLAPL/8339/2024	STATE OF ODISHA KISHORE KUMAR ROUT @ SIPU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// KHAIRA /220 /2021 J.M.F.C.,SORO(Baleshwar) CT/0000841/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/22008/2024 ABLAPL/8340/2024	DEEPAK PAL VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /222 /2024 () //
285	D-ABLAPL/22793/2024 ABLAPL/8341/2024	SESHADEV DASH @ SESHADIB DASH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANAMUNDA /5 /2018 () //
286	D-ABLAPL/22643/2024 ABLAPL/8342/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BARGARH /362 /2024 () //
287	D-ABLAPL/22799/2024 ABLAPL/8343/2024	RAJKISHORE MOHARANA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHARABEL NAGAR P.S. /220 /2024 () //
288	D-ABLAPL/22047/2024 ABLAPL/8344/2024	JAGNNATH BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	HINDOL /193 /2024 () //
289	D-ABLAPL/22803/2024 ABLAPL/8345/2024	ALOK BEHERA @ HIMANSHU SEKHAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MURIBAHAL /201 /2024 () //
290	D-ABLAPL/22652/2024 ABLAPL/8346/2024	KHETRAMOHAN DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Bamapada (Industrial Area) /76 /2024 () //
291	D-ABLAPL/22087/2024 ABLAPL/8347/2024	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TIHIDI /195 /2023 () //
292	D-ABLAPL/22805/2024 ABLAPL/8348/2024	PRAKASH KUMAR PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /120 /2024 () //
293	D-ABLAPL/22134/2024 ABLAPL/8349/2024	SARAT KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	CUTTACK VIGILANCE /9 /2024 () //
294	D-ABLAPL/22808/2024 ABLAPL/8350/2024	CHHOTU@RUDRA NARAYAN BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /20 /2024 () //
295	D-ABLAPL/22199/2024	ABINASH BHUE	ABHILASH MISHRA	RAMPUR (SONEPUR) /82 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8351/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/22810/2024 ABLAPL/8352/2024	MAYANK DHAR VS CBI	ABHISHEK DASH VS	// / /0 ()
297	D-ABLAPL/22259/2024 ABLAPL/8353/2024	GANDHARB MALIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// BHUBAN /345 /2024 ()
298	D-ABLAPL/22361/2024 ABLAPL/8354/2024	WACHU KADRAKA VS STATE OF ODISHA	S.S.RAY (2) VS	// / /0 J.M.F.C.,BISSAM CUTTACK(Rayagada)
299	D-ABLAPL/22309/2024 ABLAPL/8355/2024	SAGAR MANDAL VS STATE OF ODISHA	AKASH BHUYAN VS	2(B)CC/000001/2024 ERASAMA /259 /2024 ()
300	D-ABLAPL/22628/2024 ABLAPL/8356/2024	MANORAMA PATRA VS STATE OF ODISHA	PRATIK NAYAK VS	// RAJKANIKA /283 /2024 ()
301	D-ABLAPL/22347/2024 ABLAPL/8357/2024	UDDHABA MALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// TIHIDI /162 /2024 ()
302	D-ABLAPL/22811/2024 ABLAPL/8358/2024	GANGA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /120 /2024 ()
303	D-ABLAPL/22427/2024 ABLAPL/8359/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BARGARH RURAL /107 /2024 ()
304	D-ABLAPL/22440/2024 ABLAPL/8360/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BARGARH RURAL /112 /2024 ()
305	D-ABLAPL/22812/2024 ABLAPL/8361/2024	SATYAJIT MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /259 /2024 ()
306	D-ABLAPL/22813/2024 ABLAPL/8362/2024	PABITRA BEHERA VS	SAROJ KUMAR PADHI VS	// / /0 J.M.F.C.,PIPILI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/22815/2024 ABLAPL/8363/2024	STATE OF ODISHA NASIR SAHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	2(A)CC/0000002/2023 NIRAKARPUR /172 /2024 () //
308	D-ABLAPL/22441/2024 ABLAPL/8364/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /113 /2024 () //
309	D-ABLAPL/22656/2024 ABLAPL/8365/2024	DILLIP KUMAR ROUT VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	KHURDA P.S. /249 /2024 () //
310	D-ABLAPL/22822/2024 ABLAPL/8366/2024	SOUMYA RANJAN PANDA VS STATE OF ODISHA	RAMAKANTA PANDA VS	UDALA /248 /2024 () //
311	D-ABLAPL/22449/2024 ABLAPL/8367/2024	UPIN @ UPENDRA NAG VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /545 /2023 () //
312	D-ABLAPL/22823/2024 ABLAPL/8368/2024	SAPA @ SAROJ MALIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /224 /2019 () //
313	D-ABLAPL/22466/2024 ABLAPL/8369/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /275 /2024 () //
314	D-ABLAPL/22470/2024 ABLAPL/8370/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /180 /2024 () //
315	D-ABLAPL/22824/2024 ABLAPL/8371/2024	MOHAMMED JAINUL ABEDIN @ SK.BAU VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /131 /2024 () //
316	D-ABLAPL/22665/2024 ABLAPL/8372/2024	SRIDHARA @ SRIDHAR KHUNTIA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	RAGHUNATHPUR /82 /2024 () //
317	D-ABLAPL/22474/2024 ABLAPL/8373/2024	SANTOSH KUAMR BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /350 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/22825/2024 ABLAPL/8374/2024	SUSANTA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KOTINANDA /194 /2024 () //
319	D-ABLAPL/22550/2024 ABLAPL/8375/2024	DAYANIDHI NAYAK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI TOWN /150 /2024 () //
320	D-ABLAPL/22826/2024 ABLAPL/8376/2024	SIRAJ SAHAJI @ MITU SAHAJI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /131 /2024 () //
321	D-ABLAPL/22594/2024 ABLAPL/8377/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /287 /2024 () //
322	D-ABLAPL/22828/2024 ABLAPL/8378/2024	ASHIRWAD DASS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ /0 () //
323	D-ABLAPL/22625/2024 ABLAPL/8379/2024	SAGAR BISWAL @ RABINDRA KUMAR BISWAL VS STATE OF ODISHA	RAMDAS ACHARY VS	ASKA /167 /2024 () //
324	D-ABLAPL/22627/2024 ABLAPL/8380/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /288 /2024 () //
325	D-ABLAPL/22667/2024 ABLAPL/8381/2024	ANJALI PATEL VS STATE OF ODISHA(VIG.)	PARTHA SARATHI NAYAK VS	SAMBALPUR VIGILANCE /109 /2016 () //
326	D-ABLAPL/23026/2024 ABLAPL/8382/2024	ANJALI JAISWAL @ SIKU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MALGODOWN /59 /2024 () //
327	D-ABLAPL/22694/2024 ABLAPL/8383/2024	BADAL RAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BRAJARAJNAGAR /192 /2024 () //
328	D-ABLAPL/22699/2024 ABLAPL/8384/2024	SUMIT MONDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 () //
329	D-ABLAPL/23029/2024	DHRUBA CHARAN DAS	JYOTIRMAYA SAHOO	NACHUNI /230 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8385/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/22717/2024 ABLAPL/8386/2024	FAIZ AHAD RAZA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /556 /2024 () //
331	D-ABLAPL/23033/2024 ABLAPL/8387/2024	SHANKAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /437 /2023 () //
332	D-ABLAPL/22588/2024 ABLAPL/8388/2024	MAMATA PAIKARAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALUGAON P.S. /227 /2024 () //
333	D-ABLAPL/22708/2024 ABLAPL/8389/2024	LAXMI SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /276 /2024 () //
334	D-ABLAPL/22605/2024 ABLAPL/8390/2024	BISWAJIT DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /340 /2024 () //
335	D-ABLAPL/23040/2024 ABLAPL/8391/2024	JAJATI TRIPATHY VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	/ /0 () //
336	D-ABLAPL/23043/2024 ABLAPL/8392/2024	KALIA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000237/2024
337	D-ABLAPL/22720/2024 ABLAPL/8393/2024	PRAMOD KUMAR SINGH DEO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RENGALI /162 /2024 () //
338	D-ABLAPL/22829/2024 ABLAPL/8394/2024	UTTAM PAIKARAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALUGAON P.S. /227 /2024 () //
339	D-ABLAPL/23044/2024 ABLAPL/8395/2024	ASHOK SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000230/2024
340	D-ABLAPL/22909/2024 ABLAPL/8396/2024	SRIMANTA KALAS VS	SATYA PRAKASH SATPATHY VS	BADAGODA P.S. /461 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/23165/2024 ABLAPL/8397/2024	STATE OF ODISHA RANJAN NAYAK @ RAJA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /133 /2024 ()
342	D-ABLAPL/22949/2024 ABLAPL/8398/2024	STATE OF ODISHA RAJENDRA JENA VS	ARIJEET MISHRA VS	// KOREI /307 /2024 ()
343	D-ABLAPL/23167/2024 ABLAPL/8399/2024	STATE OF ODISHA BENUDHAR DAS VS	JAYANTA KUMAR MAJHI VS	// / /0 J.M.F.C.,BASTA(Baleshwar)
344	D-ABLAPL/22952/2024 ABLAPL/8400/2024	STATE OF ODISHA SANGRAM RAUT @ ROUT VS	ARIJEET MISHRA VS	2(B)CC/000012/2024 RAMACHANDRAPUR /149 /2023 ()
345	D-ABLAPL/23170/2024 ABLAPL/8401/2024	STATE OF ODISHA BABULI DAS @ BABULI MAHALIK VS	SAMARENDRA BAHADUR VS	// BANSADA /246 /2024 ()
346	D-ABLAPL/22971/2024 ABLAPL/8402/2024	STATE OF ODISHA AMBHI NAYAK @ AMBI VS	SANJIT MISHRA VS	// BASELI SAHI PS /63 /2017 ()
347	D-ABLAPL/22724/2024 ABLAPL/8403/2024	STATE OF ODISHA SAILABALA PARIDA VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /101 /2024 ()
348	D-ABLAPL/23014/2024 ABLAPL/8404/2024	STATE OF ODISHA BHAGIRATHI MALLIK VS	BHABANI SANKAR MISHRA VS	// / /0 S.D.J.M.,JAJPUR(Jajapur)
349	D-ABLAPL/20817/2024 ABLAPL/8405/2024	STATE OF ODISHA DHARMENDRA SAHOO VS	ANNADA SANKAR JENA VS	ICC/0000025/2023 CHANDANPUR /132 /2023 ()
350	D-ABLAPL/23022/2024 ABLAPL/8406/2024	STATE OF ODISHA ADITYA JAISWAL VS	ALOK KUMAR MOHAPATRA VS	// MALGODOWN /59 /2024 ()
351	D-ABLAPL/22617/2024 ABLAPL/8407/2024	STATE OF ODISHA GAJENDRA DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// KHANTAPADA /250 /2023 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/22629/2024 ABLAPL/8408/2024	SARBESWAR PATRA VS STATE OF ODISHA	PRATIK NAYAK VS	RAJKANIKA /283 /2024 () //
353	D-ABLAPL/22792/2024 ABLAPL/8409/2024	PADARBINDA MOHAPATRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ /0 () //
354	D-ABLAPL/23062/2024 ABLAPL/8410/2024	JAGAJJIBAN DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	JHARSUGUDA /472 /2024 () //
355	D-ABLAPL/19352/2024 ABLAPL/8411/2024	JASOBANTA PATTANAYAK @ JASOBANTA PATRNAIK VS STATE OF ODISHA	PRANAYA SWAIN VS	BALASORE SADAR /268 /2024 () //
356	D-ABLAPL/23110/2024 ABLAPL/8412/2024	DURGA PRASAD PANDA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	RENGALI /29 /2024 () //
357	D-ABLAPL/23111/2024 ABLAPL/8413/2024	BHUBANESWAR SAHU @ BHUTESWAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /142 /2024 () //
358	D-ABLAPL/23065/2024 ABLAPL/8414/2024	SHYAM SUNDAR DASH VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	CHANDABALI /92 /2023 () //
359	D-ABLAPL/23123/2024 ABLAPL/8415/2024	BAPI PEDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SABARANG /200 /2024 () //
360	D-ABLAPL/23084/2024 ABLAPL/8416/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH RURAL /111 /2024 () //
361	D-ABLAPL/22712/2024 ABLAPL/8417/2024	NIRANJAN SETHI @ SUKURA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KAPTIPADA /175 /2024 () //
362	D-ABLAPL/23092/2024 ABLAPL/8418/2024	DIBAKAR BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /563 /2024 () //